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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3404/2020 & CM APPLs.12090-12091/2020 (exemption)

GAURAV PRAKASH SHAH ..... Petitioner

Through: Mr. Akash Sinha, Mr. Rahul Shyam Bhandari & Mr. Shubham Saket, Advs.

versus

GOVERNMENT OF NCT OF DELHI & ORS. ..... Respondents

Through: Mr. Satyakam, ASC for GNCT

of Delhi/R-1

Mrs. Maninder Acharya, ASG with Mr.Anurag Ahluwalia, CGSC with Mr.Abhigyan Siddhant & Mr. Viplav

Acharya, Advs. for R-3

+ W.P.(C) 3405/2020 & CM APPLs.12094-12095/2020 (exemption)

**ASHOK YADAV** 

..... Petitioner

Through: Petitioner in person

versus

GOVT. OF NCT DELHI AND ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCT

of Delhi/R-1

+ W.P.(C) 3406/2020 & CM APPL.12096/2020 (exemption),

CM APPL.12097/2020 (*permission*)

ABHAY GUPTA & ORS.

..... Petitioners

Through: Mr. Abhay Gupta (Petitioner

in person)

versus

GOVT. OF NCT OF DELHI

..... Respondent

Through: Mr. Satyakam, ASC for GNCT

of Delhi

W.P.(C) No.3404/2020 & other connected matters

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CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE PRATEEK JALAN

> ORDER 09.06.2020

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Proceedings of the matter have been conducted through video conferencing.

Learned counsel appearing for the petitioner/petitioners in person submitted that in view of the latest development of the fact that now the Hon'ble Lt. Governor of NCT of Delhi has already issued order dated 8<sup>th</sup> June, 2020 containing the direction regarding carrying out tests for asymptomatic patients, these writ petitions are not pressed at this stage.

In view of this limited submission, these writ petitions are disposed of as not pressed at this stage. It is expected from the Government of NCT of Delhi that the directions issued by the Hon'ble Lt. Governor of NCT of Delhi given in the said order dated 8<sup>th</sup> June, 2020, as implemented by the order of the same date issued by the Principal Secretary (Health & FW), GNCTD, shall be complied with and followed scrupulously with regard to the tests to be carried out for the asymptomatic patients/persons.

**CHIEF JUSTICE** 

PRATEEK JALAN, J

**JUNE 09, 2020** 

ns

W.P.(C) No.3404/2020 & other connected matters

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